

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

31. C.P.(IB)-3530(MB)/2019

CORAM :SHRI MOHAMMED AJMAL, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **06.02.2020**

NAME OF THE PARTIES:- B. M. Agencies

V/s

Amita Art Printers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the both sides are present. It is submitted that this is the 3rd round of litigation regarding the same debt. Counsel for the respondent submits that they are trying to settle the matter and also submits that a reasonable amount would be paid within a week's time.

On request, the matter is adjourned to 13.03.2020 for reporting settlement or hearing. No further time shall be granted.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

MOHAMMED AJMAL
Member (Judicial)

/SKS/